

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 06/S.O./2025

Date : 01.04.2025

Consequent upon retirement/elevation of Hon'ble Judges and in supersession of all previous orders, the Judgeships for guardianship are re-allocated to the Hon'ble Judges as under :-

S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOCATED FOR GUARDIANSHIP
1.	HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR	JODHPUR METROPOLITAN
2.	HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI	UDAIPUR
3.	HON'BLE MR. JUSTICE DINESH MEHTA	BIKANER
4.	HON'BLE MR. JUSTICE VINIT KUMAR MATHUR	BHILWARA
5.	HON'BLE MR. JUSTICE BIRENDRA KUMAR	GANGANAGAR
6.	HON'BLE MR. JUSTICE MANOJ KUMAR GARG	PALI
7.	HON'BLE MR. JUSTICE INDERJEET SINGH	JAIPUR METROPOLITAN-I
8.	HON'BLE MR. JUSTICE AVNEESH JHINGAN	JAIPUR METROPOLITAN-II
9.	HON'BLE MR. JUSTICE ARUN MONGA	CHITTORGARH
10.	HON'BLE MR. JUSTICE NARENDRA SINGH DHADDHA	ALWAR
11.	HON'BLE MR. JUSTICE MAHENDAR KUMAR GOYAL	AJMER
12.	HON'BLE MR. JUSTICE MUNNURI LAXMAN	MERTA
13.	HON'BLE MR. JUSTICE FARJAND ALI	HANUMANGARH
14.	HON'BLE MR. JUSTICE SUDESH BANSAL	KOTA
15.	HON'BLE MR. JUSTICE ANOOP KUMAR DHAND	BHARATPUR
16.	HON'BLE MR. JUSTICE VINOD KUMAR BHARWANI	JAIPUR DISTRICT
17.	HON'BLE MR. JUSTICE UMA SHANKER VYAS	SIKAR
18.	HON'BLE MS. JUSTICE REKHA BORANA	BALOTRA
19.	HON'BLE MR. JUSTICE SAMEER JAIN	DAUSA
20.	HON'BLE MR. JUSTICE KULDEEP MATHUR	CHURU
21.	HON'BLE SMT. JUSTICE SHUBHA MEHTA	BUNDI
22.	HON'BLE MR. JUSTICE GANESH RAM MEENA	TONK
23.	HON'BLE MR. JUSTICE ANIL KUMAR UPMAN	JHALAWAR
24.	HON'BLE DR. JUSTICE NUPUR BHATI	RAJSAMAND
25.	HON'BLE MR. JUSTICE ASHOK KUMAR JAIN	JHUNJHUNU
26.	HON'BLE MR. JUSTICE YOGENDRA KUMAR PUROHIT	JODHPUR DISTRICT
27.	HON'BLE MR. JUSTICE BHUWAN GOYAL	BARAN
28.	HON'BLE MR. JUSTICE PRAVEER BHATNAGAR	DHOLPUR
29.	HON'BLE MR. JUSTICE ASHUTOSH KUMAR	SAWAI MADHOPUR
30.	HON'BLE MR. JUSTICE CHANDRA SHEKHAR SHARMA	SIROHI

S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOCATED FOR GUARDIANSHIP
31.	HON'BLE MR. JUSTICE PRAMIL KUMAR MATHUR	KARALI
32.	HON'BLE MR. JUSTICE CHANDRA PRAKASH SHRIMALI	BANSWARA
33.	HON'BLE MR. JUSTICE MANEESH SHARMA	JALORE
34.	HON'BLE MR. JUSTICE ANAND SHARMA	DUNGARPUR
35.	HON'BLE MR. JUSTICE SUNIL BENIWAL	PRATAPGARH
36.	HON'BLE MR. JUSTICE MUKESH RAJPUROHIT	JAISALMER

-Sd-
CHIEF JUSTICE

Hon'ble Guardian Judges of the area are requested to advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER

REGISTRAR GENERAL

No. PA/RG/9(3)/89(Sep.)/183

Date : 01.04.2025

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.)/(Judl.)/O.S.D.(F&I)/O.S.D., Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.)/(Judl.)/Registrar-cum-CPC/O.S.D., Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. All Joint Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in their judgements.
7. Private Secretary to all the Hon'ble Judges through e-mail.
8. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL